MANIPUR GAZETTE

E X T R A O R D I N A R Y
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No. 276 **Imphal, Tuesday, November 10, 2026** **(Kartika 19, 1948)**

GOVERNMENT OF MANIPUR
SECRETARIAT: LAND RESOURCES DEPARTMENT

NOTIFICATION

Imphal, the 30th October, 2026

No. LDM-104/5/2026-REV-REVENUE : In partial modification of this Government Notification No. 21/200/2014-R dated 8th January, 2015 and in exercise of the powers conferred under Section 2(n) of the Manipur Conservation of Paddy land and Wetland Act, 2014, the Governor of Manipur is pleased to notify/ specify/ include the "Printing Press" or "Newspaper Printing Press" also as part of infrastructures which are notified as "Public Purposes" and this item will be listed under Para 2(i) (d) of the above Notification dated 8th January, 2015.

2. ''The Printing Press/ Newspaper Printing Press" shall be a registered licensee and already possessing minimum facilities like Web Offset Machine and maximum area permitted for conversion is limited to 0.62 acre in a contiguous area and to follow all other provisions of the Act and Rule.

3. This notification is issued as per the decision taken in the State Cabinet meeting held on 22-10-2026.

YUMNAM NELSON,
Joint Secretary (Land Resources),
Government of Manipur.

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